

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
PLAN OF BRAHMAPUTRA BOARD .

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Shri Birendra Prasad Baishya

Will the Minister of COAL AND MINES be pleased to state :-

- (a) salient features of the Master plans prepared by Brahmaputra Board for flood moderation and river training in Brahmaputra and Barak valleys since its formation in 1981 with outlays, allocation and achievement made;
- (b) whether the board is mandated for both planning and execution of flood and erosion control;
- (c) if so, the details thereof; and
- (d) the future plan of the Board to combat erosion and flood level in Assam?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

(a) The Brahmaputra Board has a target of preparation of 57 nos. of Master Plans in three parts as per details given below: Part -I Master Plan (1 no.) On main stem Brahmaputra River. Part -II Master Plan (1 no.) On Barak River and its tributaries. Part-III Master Plans (55 nos.) on tributaries of the Brahmaputra and rivers of Tripura including Majuli Island. Out of a total of 57 Nos. of Master Plans to be prepared, 43 nos. have already been prepared by the Brahmaputra Board and approved by the Ministry of Water Resources, Government of India. The Master Plans give due consideration to the flood control, river training, watershed management, erosion control etc (structural measures) and flood forecasting and warning (non-structural measures) to mitigate floods / flood damages in Brahmaputra & Barak Valley. It has been recommended in the various Master Plans prepared by Brahmaputra Board that the key to a reasonably effective and long-term solution to the flood problems in Brahmaputra and Barak Valleys lies in construction of storage projects in major tributaries subject to downstream impact study of all the proposed hydroelectric river valley projects. A number of recommendations have been made in the 43 approved Master plans. The Master Plans were sent to the concerned State Governments for their implementation. Water being a state subject, most of the actions are required to be undertaken by the concerned State Governments for flood control, anti-erosion and flood proofing works. These are planned, implemented and funded by the States as per their own priorities. The provision of outlays, allocation and achievements on the Master Plans in respect of State Governments therefore depends upon them. The concerned States Governments have been requested by the Brahmaputra Board for the same. The Brahmaputra Board also undertook the implementation of some of the schemes recommended in the Master Plans since 9th Plan onward. The plan-wise outlay, allocation and achievement in respect of schemes taken up for execution by Brahmaputra Board are given in Annexure-I.

(b) & (C) The Brahmaputra Board has been constituted under an Act of Parliament for the planning and integrated implementation of measures for the control of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith. Section 12 of the Act provides for preparation of Master Plan by the Board for the control of floods and bank erosion and improvement of the drainage in the Brahmaputra Valley. Section 13(1) (c) provides for construction by the Brahmaputra Board, of multipurpose dams and works connected therewith with the approval of the Central Government, proposed in the master plans. However, section 13 (1) (d) provides that all dams and projects other than those referred to in section 13 (1) (c) proposed in the master plans are to be constructed by the State Governments in a phased manner.

(d) In order to combat erosion and flood level in Assam the Brahmaputra Board has prepared a conceptual proposal for "River Stabilization measure in the main stem of Brahmaputra" keeping in view the long term bank protection. The Board has plans to get Mathematical Modeling of Brahmaputra River carried out through IIT, Guwahati for the purpose.

Annexure-I

The plan-wise outlay, allocation and achievement in respect of schemes taken up for execution by Brahmaputra Board

(Rs. in crore)

Plan	Outlay	Allocation	Achievement
IX	10.92	10.92	The Harang drainage development scheme in Cachar district of Assam was taken up for execution. Expenditure of Rs. 9.22 crore was incurred during the Plan

(1) The works of Harang drainage development scheme was continued X Plan 120.42 76.29 and 96% of works were completed with expenditure of Rs. 19.25 crore in this plan.

(2) Avulsion of Brahmaputra at Dholia Hatighuli was taken up for execution. Phase -I and Phase -II were completed. 19% of Phase -III works were also completed. Expenditure on Phase I & II works were Rs. 13.41 crore and an amount of 1.14 crore was spent for Phase -III works.

(3) Protection of Majuli island from flood and erosion -

(a) Immediate measure for Rs. 5.92 crore were completed. Phase -I works for 41.28 crore was taken up for execution and 55.8% of works were completed with expenditure of Rs. 20.55 crore.

(4) Protection of Kusiabil and

Durgajan village at Dimapur of river Dhansiri (South) in Nagaland Phase - I completed and most of the works of Phase - II completed with expenditure of Rs. 1.47 crore.

(5) Construction for another 8 Nos. of drainage development schemes were taken up for execution during X Plan and 22% works of Barbhag DDS, 20% of Jengrai DDS were completed and corresponding expenditure during X Plan are Rs.

1.62 and Rs. 0.80 crore respectively and overall expenditure for 8 schemes were Rs.

2.74 crore . Progress for Amjur, Kailashahar, Joysagar, East of Barpeta, Singla and Jakaichuk DDS were delayed due to time taken in land acquisition process.

(6) 5 Nos. of raised platforms were constructed at different places in flood prone areas of Assam with estimated cost of Rs.

1.00 crore.

(1) Avulsion of Brahmaputra at Dholla Hatighuli - Remaining works XI 320.00 123.68 of Ph-III works completed. Ph-IV Plan works for Rs. 53.11 crore has been taken up and updated expenditure is

706 crore.

(2) Protection of Majuli island - Remaining works of Ph-I works

amounting to Rs. 35.53 crore continued and upto date progress is 92.80%. Ph-II & III works have been started. Expenditure during XI Plan for Ph-I and Ph-II& III works is Rs. 25.59 crore and 1.46crore respectively.

(3) Anti-erosion work of Nagrijuli Rangia town and Mukalmua/Barbhag area from flood and erosion of river Puthimari completed and up to date expenditure is Rs. 3.59 crore.

(4) Balance work of anti-erosion measure to protect Kusiabil area at Dimapur of river Dhansiri (South) completed and expenditure during XI Plan is Rs. 0.84 crore.

(5) The progress of remaining 6

(six) Drainage Development Schemes under execution are as follows:

Harang - 96%

Barbhag - 26%

Amjur - Land for execution of work is being made available by the State Govt Assam.

Jengrai - 30%,

Jakaichuk - 12%,

Singla - 3 % and

East of Barpeta- 3 %

An amount of Rs. 7.33 crore has been utilized in execution of drainage scheme till 31/03/2009.